

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 759 of 2021

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

06/09.09.2021 The case is taken up through Video Conferencing.

Mr. M. S. Mittal, learned Sr. counsel for the petitioner, submits that a rejoinder affidavit has been filed yesterday.

However, the said rejoinder affidavit is not found on record.

Office to verify the same.

Put up this case in the week commencing from 25.10.2021 under the heading 'For Admission'.

At the request of learned Sr. counsel for the petitioner, let the record of W.P.(C) No. 675/2017 be placed with the present writ petition.

Satish/-

(RAJESH SHANKAR, J)